

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3280/2011

PRABHU NATH PRASAD . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(and IA No.31060/2018-EARLY HEARING APPLICATION)

Date : 14-03-2018 This application was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Balraj Dewan, AOR
 Ms. Shalu Sharma, AOR
 Mr. Rohit Singh, AOR

For Respondent(s)

Mr. Ravindra Kumar, AOR
Ms. Shalu Sharma, AOR
Mr. Anuvrat Sharma, AOR
Mr. Kamendra Mishra, AOR
Mr. Pradeep Misra, AOR
Gp. Capt. Karan Singh Bhati, AOR

Mr. Purushottam Tripathi, Adv. [AOR]
[Mentioned by]

UPON hearing the counsel the Court made the following
O R D E R

Let the application be listed next week before
appropriate Bench as per roster.

(Subhash Chander)
AR-cum-PS

(H.S. Parasher)
Assistant Registrar